

**2019**  
**High Court, Appellate Side**  
**Calcutta**

**NOTIFICATION**

**No. 2003-R(JS)**

**Dated : The 30<sup>th</sup> March, 2019**

It is hereby notified for general information of all concerned that taking into account the existing and the anticipated, a total 35 (thirty five) vacancies will be filled up in the substantive cadre of Civil Judge (Senior Division)/Chief Judicial Magistrate/Additional Chief Judicial Magistrate of the West Bengal Judicial Service for the year 2019 by way of selection and promotion on “merit-cum-seniority” basis from amongst the eligible officers of the West Bengal Judicial Service in the cadre of Civil Judge (Junior Division)/Judicial Magistrate, having completed 6 (six) years continuous service as on 01.01.2019.

Further details in this regard will follow in due course in the Hon’ble Court’s website – [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in).

Sd/-  
**Bibhas Ranjan De**  
**Registrar (Judicial Service)**  
**High Court, A.S. Calcutta**